

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2610  
ANSWERED ON 16/03/2026**

**AFFORDABLE HOUSING, BASIC SERVICES AND URBAN PLANNING**

**2610. DR. SANDEEP KUMAR PATHAK:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of approved, completed, and pending housing projects under the Pradhan Mantri Awas Yojana (Urban) during the last five years, State-wise and year-wise;
- (b) the major obstacles to providing affordable housing for the urban poor and low-income groups, the details thereof; and
- (c) the progress of water supply, sewerage, and solid waste management projects under the AMRUT scheme and the steps being taken by Government to address challenges such as rapid urbanization, slum rehabilitation, and traffic congestion, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a)& (b): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing and provision of water supply, sewerage, solid waste management, transportation, slum rehabilitation etc. for their citizens including slum dwellers are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs to provide urban basic services across the country through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U) & PMAY-U 2.0, Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & AMRUT 2.0, Swachh Bharat Mission - Urban (SBM-U) & SBM-U 2.0 and Urban Transport.

MoHUA has been implementing PMAY-U since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries including slum dwellers across the country. The scheme period of PMAY-U has also been extended up to 30<sup>th</sup> September 2026 for completion of under-construction houses and release of funds through SNA-SPARSH module. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries including slum dwellers at affordable cost in next five years.

Based on the project proposals submitted by States/UTs, a total of 125.15 lakh houses, including 13.67 lakh under PMAY-U 2.0, have been sanctioned by the Ministry, so far across the country. Of the sanctioned houses, 116.57 lakh houses have been grounded; of which 97.30 lakh are completed/delivered to the beneficiaries as on 02.03.2026. The details of State/UT-wise and year-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries during the last 5 years is at Annexure.

Further, it has been observed that the major challenges faced by the implementing agencies under PMAY-U include non-availability of encumbrance-free land, financial constraints of States and beneficiaries, issues related to trunk infrastructure, increase in the cost of construction materials, delays in obtaining statutory clearances/No Objection Certificates (NOCs) and disruptions caused by unforeseen circumstances. The Ministry conducts regular review with the States/UTs on progress of the scheme including timely submission of compliances by States/UTs for subsequent release of Central Assistance and its utilization.

- (c): The Government of India launched the AMRUT in June 2015 to ensure basic urban infrastructure in selected 500 cities with focus on water supply, sewerage and septage management, storm water drainage, non-motorized urban transport and development of green spaces. Under AMRUT, the States/UTs have taken up 1,403 water supply projects worth ₹43,378.59 crore and 889 sewerage/septage management projects worth ₹34,471.1 crore. Further, AMRUT 2.0 scheme has been launched on 1<sup>st</sup> October 2021 in all Urban Local Bodies (ULBs)/cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Under the Missions, States/UTs are empowered to select, appraise, prioritize and implement projects.

Under AMRUT 2.0, the State Water Action Plans (SWAPs) comprising of 3,531 water supply projects worth ₹1,19,670.51 crore have been approved so far covering development of 11,395 Million Liters per Day (MLD) water treatment plant capacity and 1.26 lakh km of water pipeline network. In the sewerage and septage management sector, 584 projects worth ₹65,624.98 crore have been approved for augmentation of 6,649 MLD Sewage Treatment Plant (STP) capacity and 34,559 km sewer network. So far, 246 lakh water tap connections and 182 lakh sewer connections including households covered through Faecal Sludge and Septage Management (FSSM) have been provided through AMRUT/AMRUT 2.0 and convergence, 93,457 km of water supply pipelines, 26,995 km of sewer network, 5,429 MLD water treatment capacity and 5,178 MLD of sewerage treatment capacity have been created.

The SBM-U benefits entire cities and is implemented across 4,910 Urban Local Bodies (ULBs). Funds are provided to States/UTs for constructing Community/Public Toilets (CT/PTs) and Individual Household Latrines (IHHLs). CTs and IHHLs primarily serve underprivileged households, while PTs cater to the general public and floating population. SBM-U 2.0 was launched on 01.10.2021 with the objective of attaining 100% Garbage Free Cities (GFC). Under SBM 2.0, Central Assistance is provided for setting up various types of waste processing facilities, Used Water Management and Toilets component as well as IEC and Capacity Building activities. Under SBM-U 2.0, ₹28,957.37 crore has been approved and ₹8,100.91 crores has been release/expenditure till date.

Further, under Urban Transport, at present, about 1145 km of Metro/RRTS network is operational in 26 cities across the country. Since June 2024 to till date, Government of India has sanctioned Metro projects costing more than ₹1 lakh crore for construction of more than 250 kms of Metro network. In the country, 1.15 crore passengers are travelling daily by Metros. Apart from this, "PM-eBus Sewa Scheme" launched on 16<sup>th</sup> August 2023, aims to augment city bus operations in urban areas with Central Assistance of ₹20,000 crore for deploying 10,000 electric buses on PPP model. As per the extant guidelines of the Scheme, cities with a population between 3-40 lakhs and other State/UT capitals with less than 3 lakh population as per census 2011 are eligible to participate in the Scheme.

**State/UT-wise and year-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries during the last 5 years under PMAY-U & PMAY-U 2.0**

S. No.	Name of the State/UT	Physical Progress of Houses during the last five years (FY 2020-21 to FY 2024-25) (Nos.)															
		Sanctioned					Grounded*					Completed/Delivered*					
		2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25	
1	Andhra Pradesh	4,04,257	3,53,188	1,92,669	50,144	31,252	6,26,995	4,47,882	2,05,411	12,888	615	96,649	59,402	2,86,987	2,18,499	96,415	
2	Bihar	33,866	9,478	2,206	12,993	1,00,014	51,653	69,223	17,133	9,031	7,029	23,448	12,312	21,586	11,114	59,464	
3	Chhattisgarh	29,295	47,931	36,936	3,515	-	23,347	34,633	29,615	28,747	3,412	48,420	13,649	35,926	43,385	34,720	
4	Goa	1,576	309	330	-	-	1,576	311	331	-	-	1,577	309	331	-	1	
5	Gujarat	1,45,796	1,73,752	1,42,005	11,496	-	1,43,565	1,74,312	1,46,528	12,266	4,651	1,64,710	1,63,854	1,99,047	28,953	39,297	
6	Haryana	13,043	7,269	5,142	-	15,256	23,181	8,997	5,480	952	871	18,873	7,031	13,508	3,677	2,937	
7	Himachal Pradesh	2,282	2,477	1,117	355	-	2,280	2,473	1,111	267	101	2,052	1,682	2,155	1,003	1,075	
8	Jharkhand	14,259	57,847	6,625	-	-	18,039	38,669	22,057	4,813	664	23,916	10,865	15,774	17,127	17,644	
9	Karnataka	44,317	52,082	13,509	15,391	-	41,129	70,210	22,264	12,508	13,713	60,000	32,825	43,033	30,307	51,987	
10	Kerala	15,934	25,679	13,877	7,752	-	14,802	11,194	16,596	7,626	8,568	22,889	8,041	14,823	7,349	12,692	
11	Madhya Pradesh	63,453	1,79,020	66,380	9,502	-	1,17,424	77,031	1,65,888	17,417	5,692	1,09,060	62,206	1,75,161	1,11,350	88,221	
12	Maharashtra	1,72,287	2,08,056	1,20,775	27,114	-	2,01,603	1,68,915	2,11,831	20,184	84,053	1,55,572	1,89,315	1,81,353	38,022	1,31,429	
13	Odisha	18,696	54,103	1,325	18,769	5,304	24,767	16,192	27,858	9,345	10,567	26,073	10,350	27,734	12,785	18,989	
14	Punjab	13,123	9,691	24,284	-	-	25,977	21,287	10,416	7,253	7,048	16,298	10,327	23,124	8,926	15,272	
15	Rajasthan	35,999	33,468	86,107	35,325	23,799	38,138	33,683	58,800	35,520	33,933	43,174	32,100	35,470	10,253	42,698	
16	Tamil Nadu	84,129	69,552	31,713	10,178	-	93,994	37,078	57,705	17,518	6,912	1,21,197	51,877	84,224	40,285	42,890	
17	Telangana	49,234	17,225	7,751	-	1,13,681	43,264	14,546	10,542	-	-	88,776	21,215	12,926	1,504	289	
18	Uttar Pradesh	2,25,500	1,24,471	1,23,348	1,51,804	55,625	2,20,202	2,28,818	95,023	1,51,868	46,684	3,01,747	2,77,508	2,06,465	2,01,354	2,32,572	
19	Uttarakhand	6,313	13,144	11,681	2,941	-	5,385	7,914	16,058	6,515	7,380	5,354	5,489	4,329	4,343	6,901	
20	West Bengal	1,10,331	1,28,545	12,264	-	-	50,526	80,651	1,21,546	36,399	11,579	75,952	23,706	81,647	50,318	64,814	
<b>Sub-total (States)</b>		<b>14,83,690</b>	<b>15,67,287</b>	<b>9,00,044</b>	<b>3,57,279</b>	<b>3,44,931</b>	<b>17,67,847</b>	<b>15,44,019</b>	<b>12,42,193</b>	<b>3,91,117</b>	<b>2,53,472</b>	<b>14,05,737</b>	<b>9,94,063</b>	<b>14,65,603</b>	<b>8,40,554</b>	<b>9,60,307</b>	
21	North Eastern States	Arunachal Pradesh	26	2,110	8	-	5,278	26	850	1,273	-	1,222	556	3,193	1,498	641	
22		Assam	17,558	32,608	9,526	13,542	-	42,531	22,006	29,386	9,651	12,753	10,241	15,682	36,483	19,542	24,134
23		Manipur	11,465	5,571	21	-	-	5,075	1,794	8,675	1,056	1,787	1,580	430	5,690	2,934	3,085
24		Meghalaya	55	6	4	-	-	100	2,393	447	26	261	57	265	430	144	678
25		Mizoram	9,440	860	270	-	-	6,336	12,178	9,469	94	193	1,394	1,026	1,518	1,927	16,571
26		Nagaland	3,370	3	1	-	-	5,792	6,910	676	-	21	1,742	2,692	6,427	7,344	9,207
27		Sikkim	97	37	26	-	-	99	37	26	3	-	97	37	26	-	-
28		Tripura	9,065	7,670	4,444	4,790	-	8,929	9,683	8,701	1,449	3,573	10,281	2,887	7,369	8,616	5,533
<b>Sub-total (NE States)</b>		<b>51,076</b>	<b>48,865</b>	<b>14,300</b>	<b>18,332</b>	<b>5,278</b>	<b>68,888</b>	<b>55,851</b>	<b>58,653</b>	<b>12,279</b>	<b>18,588</b>	<b>26,614</b>	<b>23,575</b>	<b>61,136</b>	<b>42,005</b>	<b>59,849</b>	
29	Union	A&N Islands	19	1	1	-	19	330	1	-	-	23	1	3	-	-	
30		Chandigarh	406	141	130	-	-	406	141	128	-	-	406	141	128	-	-
31		D&NH and D&D	1,884	1,132	1,342	-	-	1,884	1,134	1,602	-	-	1,928	1,193	2,325	469	270
32		Delhi	6,271	1,807	2,669	-	-	6,271	1,807	2,669	-	-	6,271	1,807	2,669	-	-
33		J&K	1,215	10,260	266	3,677	1,272	3,516	10,043	266	1,161	2,735	3,647	3,827	6,622	3,626	9,127
34		Ladakh	-	-	3	-	-	188	-	3	-	-	96	132	106	139	89
35	Puducherry	2,249	1,740	457	1,810	446	2,434	1,381	457	1,212	1,106	2,193	1,073	2,032	1,270	1,628	
<b>Sub-total (UTs)</b>		<b>12,044</b>	<b>15,081</b>	<b>4,868</b>	<b>5,487</b>	<b>1,718</b>	<b>14,718</b>	<b>14,836</b>	<b>5,126</b>	<b>2,373</b>	<b>3,841</b>	<b>14,564</b>	<b>8,174</b>	<b>13,885</b>	<b>5,504</b>	<b>11,114</b>	
<b>Grand Total</b>		<b>15,46,810</b>	<b>16,31,233</b>	<b>9,19,212</b>	<b>3,81,098</b>	<b>3,51,927</b>	<b>18,51,453</b>	<b>16,14,706</b>	<b>13,05,972</b>	<b>4,05,769</b>	<b>2,75,901</b>	<b>14,46,915</b>	<b>10,25,812</b>	<b>15,40,624</b>	<b>8,88,063</b>	<b>10,31,270</b>	

\* Includes houses grounded and completed in the year which were sanctioned in preceding years.